

List of total no. of cases randomly allocated during the month of JUNE-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	6
					OMP (I) Comm	1
					Misc. DJ	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	6
					M/DJ	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	6
					Execution (Comm)	3
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	1
					OMP (COMM)	1
					MISC DJ	2
					EXECUTION	1
					OMP (I) (COMM)	3
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	2
					OMP (E) (COMM)	1
					OMP (I) (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. NEELAM SINGH, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	15
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		EXECUTION	2
					MISC. DJ	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	3
					EXECUTION	2

					OMP (I) (COMM)	1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	13
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	10
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	2
					OMP(I)COMM	7
					EXECUTION (COMM	2
					MISC DJ	3
					ARB.A COMM	1
					CS DJ	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	OMP(I) COMM	2
					EXECUTION	3
TOTAL						74
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	4
					OMP (I)	2
					Misc DJ	1
15			MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	7
					OMP COMM	7
					EXECUTION COMM	1
					MISC DJ	1
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	0
					OPM(I)/ARBITRATION/MISC COMM	1

					EXECUTION	1
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	7
					Execution (comm)	2
					OMP (COMM)	0
					OMP (I) (COMM)	4
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	7
					OMP(I)(COMM)	5
					OMP(COMM)	1
					MISC(DJ)	4
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	9
					OMP(I)(COMM)	4
					EXECUTION (COMM)	2
					EX. COMM AWARD	1
					MISC DJ/ CIV DJ	1
TOTAL						72
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	7
					TRADE MARK	4
					ARBITRATRATION U/S 34	3
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	1
21			SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	10
					EX(COMM)	1
					OMP (COMM)	2
					OMP (I) (COMM)	1
					OMP (MISC) (COMM)	1

					MISC. DJ	1
					CS (COMM)	8
					EX(COMM)	4
					OMP (I) (COMM)	4
					OMP (MISC) (COMM) / ARB.A	1
					MISC. DJ	1
22			MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	14
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	2
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	1
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	3
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
TOTAL						76
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	2
					OMP (I) COMM.	20
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	4
				503	EX. COMM.	5
				503	OMP (I) COMM.	16
25			SH. SANDEEP YADAV	614	CS (COMM)	2
					OMP (I) COMM.	13
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	2
					EX. COMM.	1
					OMP (I) COMM.	19
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	7

					OMP (I) COMM.	19
TOTAL						110
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	1
29	Saket COURT		MS. NIKHIL CHOPRA, DISTRICT JUDGE	14	COMMERCIAL	12
30	Saket COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	8
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	9
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	4
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	----
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-16 EX-06-,MISS DJ -4 OMP (COMM-1, CS DJ-3 (COM)-0, ARBA -0, RTI -1	10
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	8
					OMP(COMM)-73	2
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	7
TOTAL						17
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	5
					MISC. DJ	1
					EXECUTION PETITION	3
Total						9
39	KARKARDOOMA	SHAHDARA	SH. BRJESH KUMAR GARG	57	CS(Comm)	4
					EXECUTION	2
					MISC.DJ CASE	2
40			MS. KIRAN BANSAL	56	CS(Comm)	4

				56	EX COMM	1
					MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	5
					EXECUTION	0
					MISC.DJ CASE	0
					OMP(I)COMM	0
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	2
					Ex	1
						1
Total						24
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	11
					OMP	29
					MISC DJ	
					EX	1
44			SH.VINOD YADAV	759	CS(COMM)	27
					OMP	10
					MISC DJ	4
					EX	4
Total						86
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	16
					OMP(Comm)& OMP (Comm)	10
					EXECUTION	1
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	13
					OMP(Comm)& OMP (Comm)	9

					EXECUTION	4
					Misc. Application DJ	2
Total						55
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	8
					OMP (COM)	2
					EX COMM AWARD	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	13
					EX COMM AWARD	2
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	13
					OMP (COM)	1
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	8
TOTAL						50
GRAND TOTAL						637